

(7)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 211/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Brahmani Builtcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Dattaran Ashar	Sanjay. Udesli & Co.	Dashar
2	Adv. Aditya Bhatt	Sanjay. Udesli & Co	36

ORDER

CSA 211/230-232/NCLT/MB/MAH/2017

CSA 212/230-232/NCLT/MB/MAH/2017

CSA 217/230-232/NCLT/MB/MAH/2017

CSA 218/230-232/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)